

**Central Administrative Tribunal  
Principal Bench**

**CP- 721/2018  
OA- 3780/2018**

New Delhi, this the 25<sup>th</sup> day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Siya Ram Meena, Aged 27 years,  
S/o Sh. Rang Lal Meena,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
R/o Vill. Behdoli PO Kareli Distt. Alwar (Raj)
2. Pappu Ram Meena, Aged 32 years,  
S/o Sh. Birbal Meena,  
Working as Trackman under SSE (P.Way)  
NR Gohana, Delhi Division,  
r/o Vill. Bharanwas, PO Kalbadi,  
Distt. Alwar (Raj)
3. Ramkesh Meena, Aged 38 years,  
Working as Trackman under SSE (P.Way)  
NR Gohana, Delhi Division,  
r/o Vill. Babeli, Distt. Alwar (Raj)
4. Rajender Kumar, Aged 38 years,  
S/o Sh. Mahabir Prasad,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
r/o Vill. Thathware, Distt. Jhunjhunur (Raj.)
5. Ansl Raj Meena, aged 27 years,  
s/o Sh. Ramphul Meena,

Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
r/o vill. Lakawas, Distt. Alwar (Raj.)

6. Deepak Kumar, aged 18 years  
S/o Sh. Bharat Singh,  
Working as Trackman under SSE (P.Way)  
NR Samli, Delhi Division,  
r/o Vill. Alipur, Distt. Samli (UP)
7. Daulat aged 31 years,  
S/o Sh. Kailasah Chand,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
r/o vill. Kakral Distt. Jhunjhnu (Raj.)
8. Rajat Pawar aged 26 years,  
s/o Sh. Yashpal Singh,  
Working as Trackman under SSE (P.Way)  
NR Samli, Delhi Division,  
r/o Town Alam, Mohalla Vikasa Nagar,  
Nala Road, Samli (MP)
9. Sachin Kumar s/o Sh. Om Pal, age 26 years,  
Working as Trackman under SSE (P.Way)  
NR Samli, Delhi Division,  
r/o Vill Ghadi Nawabad, Teh&PO Budana,  
Distt. Mujafarnagar
10. Vipin Kumar S/o Sh. Kishan Pal Singh, age 33 years,  
Working as Trackman under SSE (P.Way)  
NR Samli, Delhi Division,  
r/o Vill&PO Kirdal Patti, amran, teh badot  
Distt. Bagpat, Pin-250623
11. Mandeep Kumar s/o Sh. Suresh Kumar, 27 years,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,

r/o vill. Gorad, Pana-karamshaan,  
distt. Sonipat (Har.)

12. Ashok Kumar s/o Sh. Surajmal, 29 years,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
r/o Vill. Mandora, Distt. Sonipat (Har.)  
Pin.131103
13. Bijender Kumar s/o Sh. Rajpal, age 28 yrs,  
Working as Trackman under SSE (P.Way)  
NR Sonipat, Delhi Division,  
r/o Vill. Bhabapur, PO rathdhana, Distt. Sonipat
14. Suresh Kumar s/o Sh. Jagbir, 34 yrs,  
Working as Trackman under SSE (P.Way)  
NR Mansa, Delhi Division,  
r/o vill. Dhana Khurd, Distt. Sonipat, Pin 131402
15. Indraj Meena s/o Sh. Badri Prasad Meena, 30 yrs,  
Working as Trackman under SSE (P.Way)  
NR Sarairoila, Delhi Division,  
r/o vill&PO moonpur, teh rajgarh, distt. Alwar
16. Hukum Singh Gurjar, 34 years  
s/o Sh. Mohar Singh Gurjar,  
Working as Trackman under SSE (P.Way)  
NR Sarai Rohilla, Delhi Division,  
r/o r-2 b-155, Rajnagar, Gali No.6A Palam  
Delhi, Pin-110045
17. Rakesh Meena, Aged 30 years,  
s/o Sh. Kalyan Sahay Meena,  
Working as Trackman under SSE (P.Way)  
NR Sarairoila, Delhi Division,  
r/o vill. Nangali Rajawat, PO Nithari,  
Teh Alwar

18. Manish Kumar Batwara, aged 32 years,  
S/o Sh. Ashok Kumar,  
Working as Trackman under SSE (P.Way)  
NR Sarairoila, Delhi Division,  
r/o Vill. Bahali, rajgarh, Distt. Alwar
  
19. Girdhar Gopal, aged 34 years,  
s/o Sh. Radhey Shyam,  
Working as Trackman under SSE (P.Way)  
NR Gurugram, Delhi Division,  
r/o ward no.6, ramnagar colony, Distt. Dausa
  
20. Kamlesh Meena, aged 37 years,  
s/o Sh. Ram Kuwar Meena,  
Working as Trackman under SSE (P.Way)  
NR Sarairoila, Delhi Division,  
r/o Vill. Punkhar, PO Punkhar, Distt. Alwar

- Applicants

(By Advocate: Mr. Yogesh Sharma)

### Versus

1. Sh. RK Kulshreshtha,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi
  
2. Sh. RN Singh,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi
  
3. Sh. RK Verma,  
Secretary, Railway Board,  
Rail Bhawan, New Delhi-1

- Respondents

(By Advocate: Mr. SM Arif)

**ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):**

When the Contempt Petition is taken up today, it is noticed that the following order was passed on 04.10.2018:-

“Mr. Sharma, learned counsel submits that the last date for forwarding the applications of the applicants through proper channel is tomorrow, i.e., 05.10.2018. In view of it, we direct the DRM, Northern Railway, Delhi (respondent No.2) to forward the applications of these applicants for the post of MTS provisionally. Such provisional forwarding of the applications shall not confer any right or equity on the applicants and the same shall be subject to further orders that may be passed by the Tribunal.”

2. In compliance with the aforesaid order, learned counsel for the respondents states that they have forwarded the applications of the applicants to the Railway Board. As such, any further action in this matter is not required, as per the order passed, which is sought to be subject of the CP. Hence, Notices are discharged. The CP is closed.
3. However, it shall be open to the applicants to challenge action taken by the respondents in the main OA, if so advised, in accordance with law.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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